

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH**

Dated: 05/03/2014

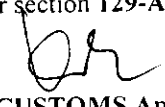
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. C/A/50824/2014-CU[DB] dated 27/02/2014

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.


Asstt. Registrar(CUSTOMS Appeal Branch)

Application	Appeal	Name and Address of Appellant
1	C/501/2011	RAJNEESH SHARMA , DIRECTOR 4TH FLOOR, SAINI BUILDING, 3007, BAHADUR GARH ROAD NEW DELHI
		Name and Address of Respondent
2	C/501/2011	C.C. (ICD) NEW DELHI ICD, TUGHLAKABAD, NEW DELHI 110020.

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Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s):

**PIYUSH KUMAR, ADV
B-25, LAJPAT NAGAR - III,
NEW DELHI**

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4 Bar Association, CESTAT, Delhi

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

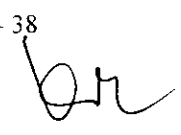
11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 C.D.R.

14 Office Copy

15 Guard File


Asstt. Registrar(CUSTOMS Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-DB

Custom Appeal No.C/501/2013-CU[DB]

[Arising out of Order-in-Original No.18/2011 dated 30.03.2011
passed by the Commissioner of Customs, New Delhi].

Shri Rajneesh Sharma

...Appellant

Vs.

CC, New Delhi

... Respondent

Present for the Appellant : Ms.Reena Rawat, Advocate
Present for the Respondent : Shri Sanjay Jain, DR

**Coram: Hon'ble Mr.Ashok Jindal, Judicial Member
Hon'ble Mr.Manmohan Singh, Technical Member**

Date of Hearing: 27.02.2014

FINAL ORDER NO. 50824/2014 DATED: 27.02.2014

PER: ASHOK JINDAL

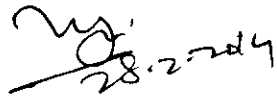
Vide stay order No.60201-60202/2013 dated 27.11.2013
the appellant was directed to make pre-deposit of Rs.15.00
Lakhs in 3 monthly instalments of Rs.5.00 Lakhs each payable
by 20th of each month beginning from December, 2013 and
compliance to be reported on today.

2. When the matter was called for compliance on today
none appeared on behalf of the appellant nor there is any
compliance is reported by the appellant of the order dated 27th
November, 2013. In these circumstances, appeal is dismissed

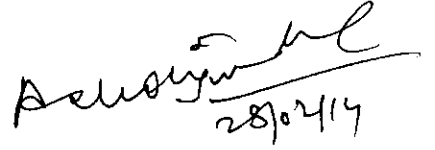
Ashok Jindal

for non-compliance under the provisions of section 129E of the
Customs Act, 1962.

[Dictated & Pronounced in the open Court].



(MANMOHAN SINGH)
TECHNICAL MEMBER



(ASHOK JINDDAL)
JUDICIAL MEMBER

Anita